



2026:AHC:18727

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 10833 of 1981

Devki

.....Petitioner(s)

Versus

D.D.C. And Others

.....Respondent(s)

Counsel for Petitioner(s)	: G.K. Pandey, K.N. Saxena
Counsel for Respondent(s)	: H.M. Srivastava, K.K. Dubey, M.S. Rajpoot, S.P. Srivasatava, V.S. Singh

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. The matter is listed under heading "Oldest pending cases for priority hearing".
2. List revised. Nobody is present on behalf of petitioner as well as private respondent.
3. The writ petition is dismissed in default.
4. In case, any of the party is aggrieved with this order, he is free to move the recall application within one month from today.

(Prakash Padia,J.)

January 27, 2026

Swati